## **INDIA JURIS**

# Child Abuse whistle-blowing website launched by the Home Office

On 13 February, 2016, a new whistle-blowing helpline has been launched for employees to speak out about child protection failures by the Minister for Preventing Abuse, Exploitation and Crime, Karan Bradley.

For further details ,please click here

Read more

## **Introduction of Policing and Crime Bill**

On 11 th February, 2016 a new legislation has been introduced by the Government, i.e., "Policing and Crime Bill".

This legislation will aim to finish the job of police reform.

For further details ,please click here

Read more

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16 February 2016

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- Introduction of Policing and Crime Bill

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